

मध्य प्रदेश सरकार से सीमेट का एक नया कारखाना लगाने के लिये कोई प्रस्ताव प्राप्त नहीं हुआ है। लेकिन मेसर्स दिल्ली क्लाय एण्ड जनरल मिल्स लि० ने बनकुर्िया क्षेत्र में चूना-पत्थर के भण्डारों पर आधारित पोर्टलैंड सीमेट का एक कारखाना लगाने के बारे में औद्योगिक विकास और विनियमन अधिनियम के अन्तर्गत भारत सरकार से एक आश्वासन के लिए तथा एम० आर० टी० पी० एक्ट के अधीन अनुमति प्रदान करने के लिए एक प्रार्थना पत्र दिया है।

भारत सरकार की बिनाक 18-5-65 की अधिसूचना द्वारा रीवां और सतना जिलों में जिन स्थानों पर चूना-पत्थर मिलता है (रीवां जिले में बनकुर्िया गांव भी शामिल है) उन स्थानों का पूर्वोक्त केन्द्रीय सरकार के लिए धारित रखा गया है। इस बात का पता लगाया जा रहा है कि क्या बाद में इस स्थिति में कोई परिवर्तन तो नहीं किया गया है।

'Setting up of a Radio station in Sikkim

371. SHRI CHHATRA BAHADUR CHHETRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering to set up a Radio Station in Sikkim; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. L. ADVANI): (a) Yes, Sir.

(b) The proposal is to set up a Radio Station equipped with a 20 KW MW transmitter, permanent studios, receiving facilities and staff quarters at Gangtok. The scheme is likely to be completed during Sixth Plan period (1978-83).

Recommendations of the working Group on coal and lignite

372. DR. P. V. PERIASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether the working group on coal and lignite appointed by the Gov-

ernment under the Chairmanship of the Secretary, Department of Coal has submitted its report;

(b) if so, the principal conclusions of the Working Group; and

(c) the steps Government proposed to take on the recommendations of the Working Group?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) to (c). A draft report has been prepared. The final report is yet to be prepared.

Restructuring of legal and judicial system

373. SHRI BHAGIRATH BHANWAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have any intention for restructuring the legal and judicial system and procedural laws and rules; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). The legal and judicial system in the country is basically sound and by and large suitable. However, whenever any shortcoming in an otherwise sound system manifests itself measures will be devised to remedy it.

Guidelines to service chiefs for foreign trips

374. SHRI BHAGIRATH BHANWAR: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether Government have issued guidelines to service chiefs on foreign trips; and

(b) if so, the details thereof?